## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/06/2017 AT 02.30 PM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/148/ (IB)/2017

NAME OF THE PETITIONER(S)

: POONAM ENTERPRISES

NAME OF THE RESPONDENT(S)

: SESHASAYEE PAPER & BOARD LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

TKBMASKAR

COUNISEL FOR THE

VIKRAM P. JAIN

RESPONDENT

SHRUTI KRISHNAN

SHWETHA VASUDEVAN

M.A. Mudimannes Adv. (M.A. MUDIMANNAN)

Council for the

## ORDER

Mr. M.A. Mudimannan, Counsel for Petitioner present. Mr. T.K. Bhaskar, Counsel for Respondent also present. An offer has been made by the Corporate Debtor to the Petitioner in relation to the settlement of the outstanding debt. The parties are exploring the possibilities of settlement. Therefore, both of them prayed time. At request, time is enlarged. Put up on 17.07.2017.

MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)